

APPENDIX-7B

(Please see Para 7.02 (f) of FTP)

A list of Agencies notified under Customs notification no. 84/97-Customs dated 11.11.1997, where supplies are made to United Nations or an International organization approved by Government of India in pursuance of section 3 of United Nations (Privileges and Immunities Act), 1947 and entitled for Deemed Export Benefits under FTP.

1. United Nations Development Programme
2. United Nations International Children's Fund
3. Food and Agricultural Organisation
4. International Labour Organisation
5. World Health Organisation
6. United Nations Population Fund
7. United Nations World Food Programme
8. United Nations Industrial Development Organisation